

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO.1737

TO BE ANSWERED ON THE 08<sup>TH</sup> MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

DECLASSIFICATION OF FILES

1737. SHRI P.V. MIDHUN REDDY:

SHRI NANA PATOLE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has declassified all the files relating to Netaji Subhash Chandra Bose;

(b) if so, the details thereof;

(c) whether there have been instances of misplacing or tampering with the files;

(d) if so, the reaction of the Government thereto;

(e) whether a demand for DNA test of the remains kept at Renkoji Temple has been received by the Government; and

(f) if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): All available classified files at the Ministry of Home Affairs relating to Netaji Subhash Chandra Bose have been declassified and transferred to National Archives of India for permanent retention. While there is no instance of tempering with the files, there are few files which could not be traced despite all efforts to locate the same.

(e): No, Madam.

(f): Does not arise.